## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 66(ND)14 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.08.2016

NAME OF THE COMPANY: M/s. Haji Abrar & Anr. V/s. M/s Al Amir Frozen Foods Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

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## ORDER

Ld. Counsel for the petitioner has addressed part arguments.

To come up for further arguments on 17.10.2016.

(Ina Malhotra)

(R.Varadharajan) Member Judicial